LIST

- 1. The Bengal Electric Lamp Works Ltd., Calcutta-l.
- 2. M/s. Remington Rand of India Limited, Calcutta-1.
- 3. M/s. Waverly Jute Mills Co. Ltd. Calcutta-1.
- 4. M/s. Shree Ambica Jute Mills Limited, Calcutta.
- 5. M/s. S. Kesar Singh, Burdwan.
- 6. M/s. Phillips Carbon Black Ltd., New Delhi.
- M/s. D. Valdia & Co. (Lead Oxides) Ltd., New Delhi. (Name changed to M/s. Waldies Limited)
- 8. M/s Poddar Projects Limited, Calcutta-1.
- 9. M/s. East Anglia Plastics (India) Ltd., Calcutta-16.
- 10. M/s. The General Industrial Society Ltd., Calcutta-1.
- 11. M/s. India Carbon Limited, Calcutta-1.
- 12. M/s. Graphite India Ltd., Calcutta-1.
- 13. M/s. Chitavalsah Jute Mills Company Limited, Calcutta-1.
- M/s. Lakshmi Janaradan Food Products Pvt. Ltd., Calcutta-7.
- 15. M/s. Indo-Japan Steels Ltd., Calcutta-1.
- 16. M/s. Alliance Jute Mills Company Ltd., Calcutta-1.
- 17. M/s. Lynx Machinery Limited, New Delhi-3.
- M/s. Graphite India Ltd., Calcutta-1
- 19. M/s. Usha Automobile & Engg. Pvt. Ltd., Calcutta-13.
- 20. M/s. The A. P. V. Engineering Company Ltd., Calcutta-28.
- 21. M/s. Texmaco (Textile Machinery Corpn. Ltd.). W Bengal.

BHARAT DARSI AN TICKETS

401. SHRI R. KAITAN: Will the Minister of RAILWAYS be pleased to state whether G< vernment have any proposal under considVration to issue Bharat Darshan Tickets whereby the

holders of such tickets can travel a certain distance for a certain period at concessional charges ?

to Questions

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON): No. Provision already exists subject to certain stipulated conditions for issue of circular tour tickets at concessional rates if the distance to be travelled is 2,400 Kilometres or more.

DELEGATIONS ABROAD

402. SHRI R. P. KHAITAN: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state

- (a) state number of delegations sent abroad by his Ministry during the last three years, and upto the 31st October, 1969;
- (b) the names of countries visited by those delegations;
- (c) the amount spent on each delegation; and
 - (d) the results achieved therefrom?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): a) to (d) Information is being collected and will be laid on the Table of the House.

403. [Transferred to the 2nd December, 1969.]

LOW-INCOME GROUP SCHOLARSHIPS TO STUDENTS

- 404. SHRI R. P. KHAITAN: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state:
- (a) the number of students in Bi'iar, who were granted low-income group scholarships by the Central Government during 1967-68;
 - (b) the total amount thereof;
- (c) the income group of guardians of the students who were granted such scholarships; and
- (d) the income limit specified by the Government of Bihar in this regard?

THE MINISTER OF STATE IN THE 1 AND COMPANY AFFAIRS MINISTRY OF LAW AND IN THE 1 FAKHRUDDIN ALI AHMED) i (a) to DEPARTME NtT OF SOCIAL WELFARE | (c) Government have received a propos (DR. SHRIM ATI PHULRENU GUHA): (a) Nil.

- (b) and (c) Do not arise.
- (d) The foi owing upper income limits prescribed by the Government of India were uniformly applicable in all the States!

Rs. 2,400/ per annum in technical courses.

Rs. 2,000/ Der annum in non-technical courses.

HINDU AND MUSLIM CONTRACTORS FOR CATERING REFRESHMENTS AT RAILWAY STATIONS

405. SHRI A. D. MANI i Will the Minister of RAILWAYS be pleased to state i

- (a) whether it is a fact that still there is a practice ctf having Hindu and Muslim contractors ior catering refreshments at railway statio is; and
- (b) if so, tile names of the stations at which this pr .ctice of having Hindu and Muslim catering contractors is being followed at p-

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON) i(a) No

(b) Does n it arise.

NEGOTIATION WITH CZECHOSLOVAKIA FOR MAT; UFACTURE OF TRACTORS

406. SHRI A. D. MANI i linister of INDUSTRIAL D Will the Minister of INDUSTRIA MENT, INTERNAL TRADE DEVELOP AND COMPANY AFFAIRS be pleased to state i

- (a) whether the Hindustan Machine Tools Factory has negotiated with a Czechoslovakia firm for the manufacture of tractors;
- (b) the pla. e where the factory is likely to be located, and
- (c) what is the estimated total production of the tractors if the project materialised?

THE MINISTER OF INDUSTRIAL-DEVELOPMENT, INTERNAL TRADE

3-44 R. S.O

AFFAIRS (SHRI

(c) Government have received a proposal from the Hindustan Machine Tools Ltd., for undertaking the manufacture of tractors at their unit at Pinjore (Harvana State) for which they have negotiated a collaboration agreement with a Czechoslovakia agency. The proposal envisages a unit with a production capacity of 12,000 tractors per year. This proposal is still under consideration.

LABOUR SITUATION IN BHILAI

- 407. SHRI A. D. MANI I Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state t
- (a) whether the General Manager G. Jagathapathy said on September 4, 1969 that the labour situation in the Bhilai Steel Plant was unsatisfactory;
- (b) whether as a result of this situation the production of vital hot metal fell 20,000 tons below the July, 1969 level; and
 - (c) if So, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) to (c) The loss of production of hot metal during the month of August, 1969 as compared to July, 1969 was 19,100 tonnes. In his monthly press conference held on 4th September, 1969, General Manager, Bhilai Steel Plant attributed this loss to the uneasy industrial relations situation in the plant. Apart from this, Blast Furnace No. 4 which was down for capital repairs and so was not in operation during August, 1969, also contributed to the loss in production.

FALL IN REGISTRATION OF WAGONS

408. SHRI J. S. TILAKi Will the Minister of RAILWAYS be pleased to state i

- (a) whether it is a fact that there has been a steep fall in the registration of wagons during the current year as compared to the previous year;
- (b) if so, what are the main reasons of this sudden fall; and
- (c) what steps have been or are being taken by Government to secure an appreciable rise in wagon registration I in the near future?